

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB). No. 312/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

Name of the Company		Alpha Redios -Versus- Viaan Industries Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Mayank Kakeraria, Advocate
2. Mr. Prantik Garai, Advocate } for Alpha Redios,
} operational creditor Mukherjee
9.10.17

ORDER

The Ld. Counsel for the Operational Creditor is present.

The Ld. Counsel for the Operation Creditor informed that he has received six post dated cheques from the Corporate Debtor and he wants to take instructions from his clients as to the withdrawal of the petition.

Heard; the prayer of the Operational Creditor is allowed.

List on 10-10-2017.

2d
(Jinan KR)
Member(J)

2d
(Vijai Pratap Singh)
Member(J)